

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 7

IA 4823/2023 IA 4842/2023 in C.P. (IB)/4596(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.10.2023**

NAME OF THE PARTIES: **BMS TRADEWINGS PVT LTD VS**
AGRON INDIA LTD

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

Mr. Manoj Kumar Mishra, Advocate appeared for the Liquidator.

IA No. 4823/2023 -

1. The present application is filed by Liquidator to place on record list of stakeholders.
2. Accordingly, list of stakeholders is submitted and it is taken on record.
3. In view of above, **IA No. 4823/2023** is **allowed** and **disposed of**.

IA No. 4842/2023 –

1. The present application is filed by Liquidator to place on record first progress report.
2. Accordingly, progress report is submitted and it is taken on record.
3. In view of above, **IA No. 4842** is **allowed** and **disposed of**.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)